NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/41/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENTRUST COMMUNICATIONS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SENIOR COUNSEL

Mr. SHANKAR NARAYANAW

FOR RAP PARINERS

Counsel FOR RESPONDENT You

ORDER

Counsel for both the parties present and prayed for time in order to verify the accounts and to arrive at a conclusion in relation to the amount to be paid to the Petitioner. At request, time is enlarged. Put up on 24.9.2017 at 10.30.A.M.

J. J i pages open. (S. Vijayaraghavan)

Member (Technical)

(Ch. Md. Sharief/Tarig) Member (Judicial)